

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 41 of 2016 &
IA No. 106 of 2016**

Dated: 9th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**The Superintending Engineer (Operation)
State Load Despatch Centre, Gujarat
Versus
Central Electricity Regulatory Commission**

**.... Appellant(s)
.... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

ORDER

Admit. Issue notice to the Respondents returnable on 06.04.2016.

Dasti in addition is permitted.

List the matter on **06.04.2016.**

**(I.J. Kapoor)
Technical Member
ts/mk**

**(Justice Ranjana P. Desai)
Chairperson**